

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH
CP(C) 180/00008/2019

in

Original Application No. 180/00052/2017

Friday, this the 11th day of September, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member

Hon'ble Mr. K.V. Eapen, Administrative Member

1. K.G. Manoharan,
S/o.Govindan, aged 72 years
Retd. Deputy Postmaster (HSG-I), Alappuzha HPO,
Residing at G.P. Bhavan, Komalapuram,
Avalukunnu – 688 006.
2. R. Monian, S/o.Ramakrishnan Achary, aged 74 years
Retd. Deputy Postmaster (HSG-I), Alappuzha HPO,
Residing at Mithila Vadakkal,
Sanathanapuram, Alappuzha – 688 003.
3. N. Bhaskaran Pillai, S/o.Narayana Kurup, aged 78 years
Retd. Deputy Postmaster (HSG-I), Cherthala HPO,
Residing at Bhaskaram,
Pazhaveedu, Alappuzha – 688 009.
4. P. Leelavathy Ammal, W/o.Sreenivasan Potti, aged 74 years
Retd. Postmaster (HSG-I), Ponnani HPO,
Residing at Anantharamapuram,
Sanathanam Ward, Alappuzha – 688 001.
5. K. Balakrishnan, S/o.Kunjukunju, aged 76 years
Retd. Postmaster (HSG-I), Adur HPO,
Residing at Anoop Nivas, Pannivizha,
Adur – 691 523.
6. N. Sarojini Amma, W/o.Gopinatha Pillai, aged 70 years
Retd. Sub Postmaster (HSG-I), Mayithara Market,
Residing at CMC 14, Maruthurvattom,
Cherthala – 688 524.
7. A.S. Ramachandran, S/o.Chandran, aged 74 years
Retd. Deputy Postmaster (HSG-I), Alappuzha HPO,

Residing at Sankaramanikyam, CMC 10,
Cherthala – 688 524.

8. R. Sankara Warrier, S/o.Sankara Warrier, aged 85 years
Retd. Postmaster (HSG-I), Aluva HPO,
Residing at Thekke Warriam, Thakazhy – 688 562.
9. T.K. Raghavan Nair, S/o.Rama Varma, aged 87 years
Retd. Postmaster (HSG-I), Alappuzha HPO,
Residing at Puthenpurackal House,
Karoor, Ambalapuzha – 688 561.
10. C.J. Raja, S/o.T.J.Jailani, aged 80 years
Retd. Postmaster (HSG-I), Alappuzha HPO,
Residing at Nazim Manzil, Lajanath Ward,
Alappuzha – 688 001.
11. R. Ramaswamy, S/o.V.Ramakrishna Iyer, aged 71 years
Retd. Postmaster (HSG-I), Neyyattinkara HPO,
Residing at T.C. 23/64, Ragom, Nandavanam Street,
Valiyasalai, Thiruvananthapuram – 695 036.
12. K. Ahalia Bai, aged 75 years,
(W/o. Mohanlal Pai, Retd. Postmaster (HSG-I) Alappuzha),
Residing at Revathi, Anpuram, Alappuzha – 688 011.
13. Geetha Narayanan, aged 70 years
(W/o. V. Narayanan, Retd. Asst. Accounts Officer,
P&T Audit, Thiruvananthapuram),
Residing at Sree Kripa, Tirumala Bhagom – 688 540.
14. B. Chandrika Devi Amma, Aged 66 years
(W/o. P. Chandrasekharan Pillai,
Retd. Superintendent of Post Offices,
Irinjalakkuda Division),
Residing at Sai Jyothi, Koonayil,
Paravur – 691 301. **Petitioners**

(By Advocate : Mr. B. Unnikrishna Kaimal – not present)

V e r s u s

1. Smt.Sharda Sampath
(Age and father's name not known)
The Chief Postmaster General
Kerala Circle, Thiruvananthapuram – 695 033

2. M.R.Viji
 (Age and father's name not known)
 Director of Postal Accounts,
 Kerala Circle, Thiruvananthapuram – 695 001. **Respondents**

(By Advocate : Mr.Sinu G Nath,ACGSC)

This application having been heard on 11.9.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration, learned counsel for the respondents submits that the OP(CAT) filed before the Hon'ble High Court has been allowed and there is nothing survives in this matter. Hence **CP(C) is closed**. Notice, if any, stands discharged.

(K.V. EAPEN)
ADMINISTRATIVE MEMBER

(P. MADHAVAN)
JUDICIAL MEMBER

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List of Annexures

Annexure P1 - True copy of the order of this Tribunal in O.A 52/17 dated 12.9.2018.

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